

CENTRAL ADMINISTRATIVE TRIBUNAL PR INC IP AL BENCH NEW DELHI

M. A. NO. 3501/93 & C.F. NO. 442/93 in O.A. NO. 2736/92

New Delhi this the 16th day of March, 1994

COR AM:

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THE HON'BLE MR. JUSTICE V. S. MALIMATH, CHAIR MAN THE HON'BLE MR. S. R. ADIGE, MEMBER (A)

Kartar Singh S/O Dhani Ram, C/O Shri Sumer Singh, House No. 56, Village Okhla, P.O. Jamia Nagar, New Delhi - 110025.

Petitioner

By Advocate Shri Romesh Gautam

Versus

- 1. Shri R. Basu, Director General, Doordarshan, Mandi House, New Delhi.
- Shri R. P. Mathur, Director, Central Production Centre, Delhi Doordarshan, Asian Village Complex, New Delhi - 110049.

Respondents

By Advocate Shri J. C. Madan for Shri P. H. Ramchandani, Sr. Advocate

ORDER (ORAL)

Hon'ble Mr. Justice V. S. Malimath -

The petitioner has been continuing in service and the learned counsel for the respondents submits that in accordance with the directions of the Tribunal the petitioner would be continued as long as there is work and that none junior to the petitioner or outsides will be engaged whenever there is need. Recording the said statement of respondents, these proceedings are dropped.

Member (A)

(V. S. Malimath) Chairman

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